

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 2  
IA/644(AHM)2021  
in  
CP(IB) 759 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Zielem Industries Pvt Ltd  
V/s  
Sintex-BAPL Ltd

.....Applicant

.....Respondent

**Order delivered on ..21/09/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Ld. Sr. Adv. Mr. Rashesh Sanjanwala  
For the IRP/RP :  
For the Respondent :

**ORDER**

**IA/644(AHM)2021**

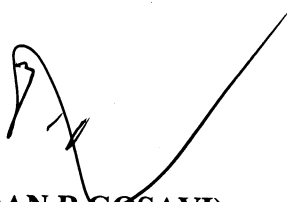
This application is filed by the M/s. Zielem Industries Pvt. Ltd. under Section 60(5) of IBC, 2016 r.w. Rule 11 of NCLT Rules, 2016.

Issue notice to Respondents.

Applicant is directed to serve notice upon Respondents and file affidavit of service of notice within seven days. Respondents to file affidavit in reply within seven days by giving copy to other side and other side may file rejoinder, if any, (not more than five pages) within seven days thereafter.

Matter to appear on 02.11.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)